

II Cardamom Curing Houses and Subsidy to Cardamom Cultivators

(i) Construction of Cardamom Curing Houses (over the Period 1986-87 to 1989-90)	50.0
(ii) Subsidy to Cardamom cultivators (over the period 1986-87 to 1989-90)	17.50
	67.50

(c) to (e). Of the total provision under First Proviso to Article 275(1) of the Constitution, the share of Sikkim on pro-rata basis for 1987-88, works out to Rs. 2.76 lakhs which has already been released and State Government advised to take up schemes of Yak breeding and piggery which were submitted by the State Government along with other schemes mentioned above.

Raids on Houses of Income Tax Officers

4820. SHRI SOMJIBHAI DAMOR: Will the Minister of FINANCE be pleased to state:

(a) the number of Income-tax officers in the Income-tax Department whose houses were raided by the C.B.I. during the period 1 January, 1986 to 31 July, 1987 and the value of goods and the particulars of documents seized from there in these raids;

(b) the number of the officers found guilty and arrested as a result of these raids and the action taken against them; and

(c) the number of arrested persons against whom cases have been filed in courts and the present position of these cases?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) Ten. Detailed information in

respect of value of goods and particulars of documents seized in the raids has not been received;

(b) One officer was found 'not guilty'. One Officer has been suspended. Full information regarding the remaining eight officers is awaited;

(c) No case has been filed.

Cases of Drug Smuggling in April-June 1987

4821. SHRI YASHWANTRAO GADAKH PATIL: Will the Minister of FINANCE be pleased to state:

(a) the number of cases of drug smuggling detected during the period April to June, 1987;

(b) the value thereof in the international market; and

(c) measures taken to strengthen anti-smuggling operations in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) to (c). Reports received by the Narcotics Control Bureau indicate that during April to June, 1987, 305 cases of drug smuggling were detected. No precise value of the drugs seized can be determined as the

illicit international market price varies from place to place and time to time, depending upon the purity of the drug, local demand and supply position, place of origin, etc.

The field formations remain vigilant to curb drug smuggling activities. The preventive and intelligence machinery has been geared up and appropriate enforcement measures are taken in co-ordination with the Central and State government authorities concerned. A liberalised reward scheme has been announced by the Government under which the Central and State enforcement officers and their informants are entitled to reward for drug seizures.

Development of Processes by Central Leather Research Laboratory

4822. SHRI P.R.S. VENKATESAN:
Will the PRIME MINISTER be pleased to state:

(a) the number of processes developed by the Central Leather Research Laboratory, Madras during the last three years;

(b) the number of the processes out of these utilised by the industry; and

(c) the number of the processes not utilised by the industry and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN):

(a) During the last three years, the Central

Leather Research Institute, Madras had developed fifteen processes.

(b) Of these, four processes were licensed against payments and eleven processes were given as technical aid free of charge. All processes except one have been commercialised by industry.

(c) The one process not yet commercialised by industry has been licensed very recently and it takes some time for a process to go into production.

Resource Mobilisation

4823. SHRI SRIKANTHA DATTA
NARASIMHARAJA
WADIYAR:
SHRI LAKSHMAN MALLICK:

Will the Minister of PLANNING be pleased to state:

(a) whether his Ministry has advised different State Governments to improve their resources position;

(b) if so, the performance of different State Governments in resource mobilisation in 1986-87; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) Yes, Sir.

(b) and (c) A statement is given below: